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(PART – I SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPT. OF COMMERCE
DIRECORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 153 (RE-2008)/2004-2009

NEW DELHI, DATED THE 2nd March, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I RE2008.

1. In Table 14 of Appendix 37A of the HBP v1, the following is added after VKGUY product Code 14.4 at Sr. No. 4:

Table 14. – New VKGUY products				
Note: The products included in this Table shall be entitled for duty credit scrip on exports made w.e.f 1.4.2008.				
Sl. No	VKGUY Product Code	ITC HS Code	Description	Date of export from which benefits will be admissible
5	14.5	15153090	Castor oil and its fractions – other than edible grade	1.4.2008
6	14.6	15162039	Other hydrogenated castor oil (opl wax)	1.4.2008
7	14.7	15180029	Castor oil dehydrated – other than edible grade	1.4.2008
8	14.8	15180040	Others	1.4.2008

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and

Ex-Officio Additional Secretary to the Government of India

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